

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 1**

ITEM No 105  
CP(IB) 35 of 2020

**Order under Section 7 IBC**

**IN THE MATTER OF:**

Shriram Makadu Chitte & Ors  
V/s  
Sunshine Hi-Tech Infracon Ltd

.....Applicant

.....Respondent

**Order delivered on ..17/08/2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)  
Virendra Kumar Gupta, Hon'ble Member(T)

**PRESENTS:**

For the Financial Creditor : Learned Counsel, Mr. Sunil Bhavsar  
For the Corporate Debtor :

**ORDER**

We direct Financial Creditor to upload petition on E-portal within seven days.

Matter stands adjourned to 06.09.2021.

(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

Sweta

(MADAN B. GOSAVI)  
MEMBER (JUDICIAL)